

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. †2229**  
**ANSWERED ON 02/08/2023**

**TRANSPORT SUBSIDIES TO EXPORTING STATES**

†2229. **SHRI DINESH LAL YADAV “NIRAHUA”:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has made any effort or proposes to make any effort to increase agricultural exports by providing transport subsidy to exporting states;
- (b) if so, the details thereof; and
- (c) the details of other subsidies being provided by the Government to export agencies for export promotion?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY**  
**(SMT. ANUPRIYA PATEL)**

**(a) & (b)** The Government does not provide any transport subsidy to states for agriculture exports. However, the Government provides subsidy for domestic transportation of eligible crops @ 50% of eligible cost under ‘Operation Greens’ scheme of the Ministry of Food Processing Industries. In case of exports, subsidy towards transportation charges is payable only up to Indian borders.

The Ministry of Civil Aviation has also introduced Krishi Udan Scheme on international and national routes to assist farmers in transporting agricultural products to help improve their value realization. Krishi Udan Scheme 2.0 mainly focuses on transporting perishable food products from the hilly areas, North Eastern States and tribal areas. For facilitating and incentivising movement of agri-produce by air transportation, waiver of landing charges, parking charges, etc. are provided for Indian freighters and P2C (Passenger-to-Cargo) aircrafts by Airports Authority of India (AAI) and Ministry of Defence at their selected Krishi Udan airports.

**(c)** The Agricultural & Processed Food Products Export Development Authority (APEDA), a statutory body under the administrative control of Department of Commerce, provides financial assistance to its registered exporters of agricultural products under components such as Development of Export Infrastructure, Quality Development and Market Development under its scheme namely “Agriculture & Processed Food Export Promotion Scheme of APEDA”. Export Promotion Councils and other agencies involved in export promotion of agriculture products are also entitled for assistance under other schemes of the Department of Commerce viz. Trade Infrastructure for Export Scheme (TIES), Market Access Initiatives (MAI) Scheme etc. In addition, exporters, including those of agricultural products, are entitled to remission of duties or taxes on export products under the Scheme for Remission of Duties or Taxes on Export Products (RoDTEP) in accordance with scheme guidelines.